

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2013

Dated : 16th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Meenakshi Energy Pvt. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): **Mr. M.G. Ramachandran and**
Ms. Swagatika Shoo for R-4
Mr. Pawan Upadhyay
Mr. Param Mishra for R-2 & R-3

ORDER

The Learned Counsel appearing on behalf of Respondent no. 2 and 3 submits that the reply is being filed in the Registry today after serving copy on the other side. The Learned Counsel for the Respondent no. 4 seeks some time to file the reply. Accordingly, he is permitted to file the reply on or before 22.04.2013 after serving copy on the other side.

Post the matter on **06.05.2013**. In the meantime, rejoinder be filed, if any.

(Rakesh Nath)
Technical Member
mk/vt

(Justice M. Karpaga Vinayagam)
Chairperson